



हरियाणा विधान सभा

बजट सत्र 2025

अतारांकित प्रश्न

13 मार्च, 2025

कुल प्रश्न - 15

Collection and Utilization of District Mineral Foundation Fund

118 श्रीमती पूजा (मुलाना):

Will the Mines & Geology Minister be pleased to state:-

- a) the year wise and district wise District Mineral Foundation Fund collected and utilized by the Government in the State during the last five years; and
- b) the share of department and lease holders pending as on date?

To Solve the Problem of Water Logging

119 Smt. Pooja (Mullana):

Will the Development and Panchayats Minister be pleased to state:-

- a) the details of the villages in Mullana Assembly Constituency which are facing problem of water logging;
- b) whether there is any proposal under consideration of the Government to solve the water logging problem of said villages; if so, the details thereof; and

c) if not, the reasons thereof?

To Establish SC Sub-Component Plan Authority

120 Smt. Pooja (Mullana):

Will the Chief Minister be pleased to state :-

a) whether there is any proposal under consideration of the Government to establish SC Sub-Component Plan Authority in the State; if so, the time by which it is likely to be established, and

b) if not, the reasons thereof?

To Increase the Forest Cover

121 Smt. Pooja (Mullana):

Will the Environment, Forests and Wildlife Minister be pleased to state the action taken by the Government to increase the forest cover in the State during the last five years togetherwith the details of expenditure incurred thereupon?

To Construct SIET

122 Sh. Chander Mohan (Panchkula):

Will the Higher Education Minister be pleased to state whether there is any proposal under consideration of the Government to construct State Institute of Engineering and Technology on 10 acres of land in Sector-32 of Panchkula; if so, the details thereof togetherwith the time by which it is likely to be constructed?

To Provide Basic Facilities in the Mother and Child Care Hospital

123 Sh. Chander Mohan (Panchkula):

Will the Health Minister be pleased to state:-

a) whether it is a fact that the construction work of Mother and Child Care

Hospital of Panchkula which was to be constructed at a cost of Rs 113 crore, is lying incomplete; and

b) whether there is any proposal under consideration of the Government to provide basic facilities in the abovesaid hospital?

To Construct the Shooting Range

124 श्री चन्द्र मोहन (पंचकूला):

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct the Shooting Range at Sector-32, Panchkula; if so, the time by which its construction work is likely to be started togetherwith the amount likely to be incurred thereupon?

To Construct New Link Road

125 श्री चन्द्र मोहन (पंचकूला):

Will the Public Works (B&R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct any new link road in Panchkula Legislative Assembly; if so, the details thereof togetherwith the time by which it is likely to be constructed?

To Construct the Road

126 Sh. Manmohan Bhadana (Samalkha):

Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to construct road from Civil Hospital, Samalkha to Mini Secretariat of Samalkha; if so, the time by which it is likely to be constructed?

To Metal Canal Track

127 Sh. Manmohan Bhadana (Samalkha):

Will the Irrigation and Water Resources Minister be pleased to state whether there is any proposal under consideration of the Government to metal the 8 km long canal track from village Karhans to Patti Kalyana of Samalkha Assembly

Constituency; if so, the details thereof ?

To Construct a Bus Stand

128 Sh. Manmohan Bhadana (Samalkha):

Will the Transport Minister be pleased to state whether there is any proposal under consideration of the Government to construct Bus Stand on the 2 acre panchayat land in Bapoli of Samalkha Assembly Constituency; if so, the details thereof?

To Construct the Bridge on Drain

129 Sh. Manmohan Bhadana (Samalkha):

Will the Irrigation and Water Resources Minister be pleased to state whether there is any proposal under consideration of the Government to construct bridge on drain between village Nagla Aar and Mohali of Samalkha Assembly Constituency; if so, the details thereof?

Insurance Claim for the Damaged Cotton Crops

130 श्री राजबीर फरटिया (लोहारू):

Will the Agriculture and Farmers Welfare Minister be pleased to state whether it is a fact that the insurance claim for the damaged cotton crop of Kharif 2023 has been given to all the affected farmers in district Bhiwani; if so, the number of farmers to whom the said compensation has been given togetherwith the total amount of compensation?

The Action Taken on Complaint Regarding Crop Insurance Claim

131 Sh. Rajbir Fartia (Loharu):

Will the Agriculture and Farmers Welfare Minister be pleased to state :-

a) whether any complaint has been received by the Government upon releasing crop insurance claim for the crops of Kharif 2023 on technical basis production instead of accepting the CCE's average production, with the intention of providing benefit of rupees 350 crores to the Kshema General

Insurance Company; and

b) if so, the action taken by the Government in the matter?

To Construct a Rivulet

132 Sh. Rajbir Fartia (Loharu):

Will the Irrigation and Water Resources Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct a rivulet from village Dhani Kishan Lal to Devsar Feeder Moga number 101001 in Siwani Block; and

b) if so, the steps are being taken by the department in this regard togetherwith the details thereof?
